

- (b) if so, the details thereof; and
- (c) the number of initiatives taken to control hoarders in the country?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) During the year 2019-20, as on 16.06.19, buffer of around 44,205 MT of onions has been built through procurement from crop of Rabi-2019 season as against a buffer of 13,508 MT built in 2018-19.

(c) Stock limits on onions is periodically reviewed keeping in view the price and availability situation. The stock limit on onion was withdrawn on 31st March, 2018 in view of the market scenario. Onion from the buffer was released during lean periods of 2017-18 and 2018-19 to moderate the prices and disincentivize hoarding. The Central Government has offered onions from the buffer to States/UTs at no profit no loss basis to improve availability and moderate prices of onion during lean season.

Piling up of foodgrains in granaries

132. SHRI C.M. RAMESH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that massive stock of foodgrain is piled up in granaries in the country, if so, details thereof, State-wise; and
- (b) whether Government proposes to offer foodgrains at subsidised rates to the poorer sections of the society to ease the granaries to prevent piling up of foodgrains in near future in those granaries, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) The stock of foodgrains in the Central Pool as on 1st June, 2019 was 741.41 lakh tons consisting of 275.81 lakh tons of rice and 465.60 lakh tons of wheat. The State-wise details of foodgrains stock held in the central pool by Food Corporation of India and State Agencies is given in Statement (*See below*). As on 1st April 2019, the actual stock of foodgrain in the central pool was 463.86 LMT *vis-a-vis* 210.40 LMT as envisaged in the Foodgrain Stocking Norms.

Government enacted National Food Security Act (NFSA) in July, 2013 which gives legal entitlement to 67% of the population (75% in rural areas and 50% in urban areas) to receive highly subsidized foodgrains. Under the Act, foodgrains is distributed @ 5 kg per person per month for priority households category and @ 35 kg per family per month for

AAY families at a highly subsidized prices of ₹ 1/-, ₹ 2/- and ₹ 3/- per kg for nutri-cereals, wheat and rice respectively. Coverage under the Act is based on the population figures of Census, 2011. The Act is now being implemented in all 36 States/UTs and covers about 81.35 crore persons.

The annual allocation of foodgrain under National Food Security Act and Other Welfare Schemes is about 610 Lakh Metric Tons. In order to liquidate the excess stock of foodgrain in the Central Pool, Government of India avails the available options of disposal of the excess stock of foodgrain through Open Market Sale Scheme and Export on Government-to-Government basis, as export from public stockholding is not compliant to WTO norms.”

Statement-I

Food Corporation of India : Headquarters : New Delhi P&R Division

Total Stocks of Foodgrains in Central Pool as on 01.06.2019

(Figs. In lakh MT)

Region	Stock with FCI			Stock with State Agencies			Total Central Pool Stock		
	Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total
1	2	3	4	5	6	7	8	9	10
Bihar	2.57	4.95	7.52	3.07	0.03	3.10	5.64	4.98	10.62
Jharkhand	2.29	0.38	2.67	0.00	0.00	0.00	2.29	0.38	2.67
Odisha	2.49	1.51	4.00	8.33	0.00	8.33	10.82	1.51	12.33
West Bengal	1.27	6.89	8.16	3.24	0.00	3.24	4.51	6.89	11.40
ZONAL TOTAL	8.62	13.73	22.35	14.64	0.03	14.67	23.26	13.76	37.02
Assam	2.55	0.18	2.73	0.00	0.00	0.00	2.55	0.18	2.73
Arunachal Pradesh	0.17	0.00	0.17	0.00	0.00	0.00	0.17	0.00	0.17
Tripura	0.20	0.06	0.26	0.00	0.00	0.00	0.20	0.06	0.26
Mizoram	0.16	0.00	0.16	0.00	0.00	0.00	0.16	0.00	0.16
Meghalaya	0.13	0.00	0.13	0.00	0.00	0.00	0.13	0.00	0.13
Manipur	0.29	0.00	0.29	0.00	0.00	0.00	0.29	0.00	0.29
Nagaland	0.31	0.00	0.31	0.00	0.00	0.00	0.31	0.00	0.31
ZONAL TOTAL	3.81	0.24	4.05	0.00	0.00	0.00	3.81	0.24	4.05

1	2	3	4	5	6	7	8	9	10
Delhi	0.16	2.21	2.37	0.00	0.00	0.00	0.16	2.21	2.37
Haryana	25.32	35.88	61.20	0.00	80.05	80.05	25.32	115.93	141.25
Himachal Pradesh	0.12	0.32	0.44	0.00	0.00	0.00	0.12	0.32	0.44
Jammu and Kashmir	0.93	0.55	1.48	0.00	0.00	0.00	0.93	0.55	1.48
Punjab	106.85	19.42	126.27	0.00	149.32	149.32	106.85	168.74	275.59
Rajasthan	0.13	16.20	16.33	0.00	0.00	0.00	0.13	16.20	16.33
Uttar Pradesh	20.54	26.35	46.89	0.00	0.00	0.00	20.54	26.35	46.89
Uttarakhand	1.02	0.11	1.13	0.83	0.22	1.05	1.85	0.33	2.18
ZONAL TOTAL	155.07	101.04	256.11	0.83	229.59	230.42	155.90	330.63	486.53
Andhra Pradesh	11.32	0.13	11.45	1.49	0.00	1.49	12.81	0.13	12.94
Karnataka	6.87	0.44	7.31	0.00	0.00	0.00	6.87	0.44	7.31
Kerala	3.59	0.82	4.41	0.22	0.00	0.22	3.81	0.82	4.63
Tamil Nadu	11.11	0.95	12.06	1.92	0.00	1.92	13.03	0.95	13.98
Telangana	13.47	0.28	13.75	10.33	0.00	10.33	23.80	0.28	24.08
ZONAL TOTAL	46.36	2.62	48.98	13.96	0.00	13.96	60.32	2.62	62.94
Gujarat	0.56	5.62	6.18	0.00	0.00	0.00	0.56	5.62	6.18
Maharashtra	6.38	11.11	17.49	0.00	0.00	0.00	6.38	11.11	17.49
Madhya Pradesh	0.13	2.09	2.22	4.80	86.34	91.14	4.93	88.43	93.36
Chhattisgarh	7.91	0.30	8.21	10.19	0.00	10.19	18.10	0.30	18.40
ZONAL TOTAL	14.98	19.12	34.10	14.99	86.34	101.33	29.97	105.46	135.43
TOTAL	228.84	136.75	365.59	44.42	315.96	360.38	273.26	452.71	725.97
*Wheat lying in mandies	0.00	1.19	1.19	0.00	9.39	9.39	0.00	10.58	10.58
Stock in Transit	2.55	2.31	4.86	0.00	0.00	0.00	2.55	2.31	4.86
TOTAL	231.39	140.25	371.64	44.42	325.35	369.77	275.81	465.60	741.41
(All India)									

*Up 6.68 LMT (FCI 0.11 LMT, State agency 6.57 LMT)/ MP 0.92 LMT (FCI 0.00, State agency 0.92 LMT)/ Raj. 1.25 LMT (FCI 1.05 LMT, State agency 0.20 LMT) / Pb 0.82 LMT (FCI 0.00 LMT, State Agency 0.82 LMT)/FIR 0.90 LMT(FCI 0.03 LMT. 0.87 LMT)

1. Transit figures are estimated.
2. Rice does not include unmilled paddy with FCI/State Agencies in terms of rice.
3. Total quantity of unmilled paddy with FCI and State Agencies =120.08 LMT (FCI 0.28 LMT; State Agencies I 19.80 LMT). CMR that could be derived taking out-turn ratio as 67% =80.45 LMT.
4. Format of stock position has been revised w.e.f. 1.9.2013. In earlier format, rice included unmilled paddy lying with FCI and State Agencies in terms of rice, therefore, for any trend analysis of level of stocks with previous years, the figures in preceding note shall be added in the total stock of rice.

(Fig. in lakh MT)

Stocking Norms w.e.f. As on 22.01.2015	Operational Stock			Strategic Reserve		Grand Total
	Rice	Wheat	Total	Rice	Wheat	
1st April	115.80	44.60	160.40	20.00	30.00	210.40
1st July	115.40	245.80	361.20	20.00	30.00	411.20
1st October	82.50	175.20	257.70	20.00	30.00	307.70
1st January	56.10	108.00	164.10	20.00	30.00	214.10

Increase in wages under MGNREGA

133. SHRI HUSAIN DALWAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the increase in wage in rupees and percentage in order of category of assigned worklist under MGNREGA, male, female-wise, State-wise, year-wise, since 2014;
- (b) the reasons why there has been no wage increase in some years in some States while in other States, it has been as little as ₹1 or ₹ 3;
- (c) the point of reference being used to measure wage increase required on an annual basis, if no scientific basis exists for increase in wages, the reasons therefor; and
- (d) reasons for delay in payment of wages and measures being implemented to tackle the same, if not, reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRINARENDRA SINGH TOMAR):

(a) to (d) As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act